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(ii) Review by Government on the working of the Company. [Placed in Library, See Jo. LT-3079181 for ' (i) and (ii)].

### Notifications of the Ministry of Home Affairs (Department of Personnel and Administrat'Ve Reforms)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENE RA MAKWANA): Sir, I beg to lay .n the Table, under sub-section (2) - f section 3 of the All India Service Act, 1951, a copy each (in English and Hisdi) of the following Notifications of the Ministry of Home Affa rs (Department) of Personnel and Administrative Reforms): I

- (i) G.S.R. N-i. 621(E), dated the 30th Novembe, 1981, publishing the Indian Poli |e Service (Fixation of Cadre Strei gth) Sixth Amendment Regulation 1981.
- (ii) G.S.R. Up. 622(E), dated the 30th Novembei 1981 publishing the Indian Police service (Pay) Sixth Amendment Rules, 1981. [Placed in Library. *See* on LT-3042/81 for (i) and (ii)].

## Report and Accounts (1980-81) of the National Deveopmeni Corporation . . of India, New Delhi and related papers.

THE MINISTE t OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY JD ELECTRONICS AND ENVIRON IENT (SHRI CHANDRA PRATAP NARAIN SINGH): Sir, I beg to la} on the Table, under sub-section (1) f section 619A of the Companies Act, [956, a copy each (in English and Hindi) of the following papers: —

(i) Twenty- eventh Annual Report and Accounts of the National Research Development Corporation of India, New D< lh;, for the year 1980-81, together i ith the Auditors' Report on the £ ccounts and the comments of the Comptroller and Auditor General c! India thereon.

(ii) Statement by Government accepting the above Report. [Placed in Library. *See* No. LT-3044/81 foi (i) and (ii)].

Motion of Privilege

### Notification of the Ministry of Finance Department of Revenue

THE MINISTER OF STATE IN THE (SHRI MINISTRY OF **FINANCE** SAWAISINGH SISODIA); Sir, I beg to lay on the Table a copy (is Eng lish and Hindi) of the Ministry of of (Department Revenue) Finance Notification G.S.R, No. 627(E), dated the 3rd December, 1981, together with an Explanatory Memorasdum [Placed Library. See thereon in No. LT-3046[81].

# RE. SPECIAL MENTIONS ABOUT COLLAPSE OF ASIA© FLYOVER

MR. DEPUTY CHAIRMAN; I woul like to inform hon. Members that I have received a large number of notices regarding the collapse of the Asiad. flyover. So, I am admitting that subject as a Callisg-Attention for tomorrow and therefore I have rejected the notices, for. Special Mention on the subject. Now we go to the Calling-Attention,

#### RE. DISCUSSION ON CORRUPTION

SHRI LAL K. ADVANI (Gujarat): Sir, day before yesterday the Chairman told Us that he would be inviting us to discus<sub>s</sub> how the issue of corruption should be discussed in the House.

MR. DEPUTY CHAIRMAN: The hon. Chairman is out of station and I think he will come back on Sunday So, sometime during the next week it will be possible.

SHRI LAL K. ADVANI; No decision as yet?

MR. DEPUTY CHAIRMAN; He is not here.

SHRI PILOO MODY (Gujarat); In his absence you can take a decision.